

Seventeenth Loksabha

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Title: Introduction of the Nationalisation of Inter-State Rivers Bill, 2019.

SHRI K. NAVASKANI (RAMANATHAPURAM): I beg to move for leave to introduce a Bill to provide for nationalization of inter-State rivers for the purpose of equitable distribution of river water amongst the States and for matters connected therewith or incidental thereto.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill to provide for nationalization of inter-State rivers for the purpose of equitable distribution of river water amongst the States and for matters connected therewith or incidental thereto.”

The motion was adopted.

SHRI K. NAVASKANI : I introduce the Bill.